

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 1/2015,2/2015,3/2015, in Petition(s) for Special Leave to Appeal
(C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015
FOR CONDONATION OF DELAY IN REFILING ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015)

WITH

SLP(C) No. 21476/2015 (XI)
(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)
SLP(C) No. 22589/2015 (XI)
(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)
SLP(C) No. 22588/2015 (XI)
(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)
SLP(C) No. 2810/2017 (XI)

Date : 18-09-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Rohit Pandey, Adv.
 Mr. Ardhendumauli Kr. Prasad, Adv.
 Mr. Abhish Kumar, AOR
 Mr. Brijendra Singh, Adv.
 Mr. Ajeet Singh, Adv.
 Mr. Anoop Kr. Srivastav, AOR

For Respondent(s) Mr. Brijendra Singh, Adv.
 Mr. Ajeet Singh, Adv.
 Mr. Anoop Kr. Srivastav, AOR
 Mr. Rakesh Singh, Adv.
 Mr. Harish Bathi, Adv.
 Mr. Arun K. Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 16262/2015

Complete category matter.

SLP(C) No. 21476/2015

All the respondents have been served but no one has entered appearance.

SLP(C) No. 22589/2015

Respondent No.1 has been served but no one has entered appearance.

Respondent No.2 has failed to file counter affidavit within the stipulated time.

SLP(C) No. 2810/2017

Await orders of the Hon'ble Judge in Chambers.

SLP(C) No. 22588/2015

The Id. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

List again on 9.11.2017.

RAJESH KUMAR GOEL
Registrar